

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 33

IA 515/2024 IN C.P. (IB)/646(MB)2022

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.03.2024**

NAME OF THE PARTIES:

IDFC FIRST BANK LIMITED

V/s

**MARVEL REALTORS AND DEVELOPERS
LIMITED**

Section 7 Sec 60(5) of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 515/2024

Ld. Counsel for the Applicant seeks some time to seek further instructions from the client on an affidavit filed by the Respondent, making their proposal for payment of the balance amount. List this matter on Board on **08.04.2024**.

-sd-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh